

# High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

## ORDER

No:- 125

Dated:- 26/4/2019

In order to facilitate the drawal of salary in favour of the staff posted in newly created four Fast Track Courts of District & Sessions Judges located at Jammu, Budgam, Kupwara and Doda, the additional charge of these courts is hereby entrusted to the Principal District & Sessions Judge, Jammu, Budgam, Kupwara and the Additional District & Sessions Judge, Doda respectively till further orders.

By Order

(Sanjay Dhar)

Registrar General

No:- 282-88/RGJ

Dated:- 26/4/2019

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K for information of Her Lordship.
2. Registrar Vigilance, High Court of Jammu and Kashmir, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.  
..... for information.
5. Principal District & Sessions Judge, Jammu, Kupwara and Budgam.
6. Additional District & Sessions Judge, Doda.  
..... for information and n/a.
7. Chief Accounts Officer, High Court of J&K, Jammu for information and necessary action.

Registrar General

G. Counts